

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.6389 of 2017

Bhola Petitioner
Versus
Central Coalfields Limited & Ors. Respondents

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. Manish Kumar, Adv.
For the Respondents : Mr. A.K. Das, Adv.
Ms. Puja Kumari, Adv.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

07/10.09.2021: As prayed for by the learned counsel for the petitioner, put up this case next week.

(Rajesh Kumar, J.)

Amar/-